

**CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI**  
**Customs, Service Tax & Anti Dumping Branch**  
**WEEKLY DISPATCH STATEMENT**  
**FROM 02-11-2020 TO 06-11-2020**

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
1	ST/54196/2014	50879/2020	2/11/2020	3/11/2020
2	ST/51811/2016	51572/2020	5/11/2020	6/11/2020
3	C/52739/2019	51573/2020	5/11/2020	6/11/2020
4	ST/52192/2016	51574/2020	5/11/2020	6/11/2020
5	ST/51333,53111/2016,ST/54884/2014	51575-51577/2020	5/11/2020	6/11/2020
6	AD/50225/2020	51578/2020	5/11/2020	6/11/2020

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.

Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

  
**ASSTT. REGISTRAR**

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9.11.20